

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

S. No.	Name of Sr. PA/PA	From	To
1.	Ms. Anupama Sharma W/o Sh. Nirdosh Sharma EC: 3594/53035158	PA in the court of Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) (CBI)-08, Rouse Avenue Court Complex, New Delhi	PA in the court of Sh. Sh. Vishal Gogne ASJ-2 + Spl. Judge (NDPS), East District, Karkardooma Courts, Delhi
2.	Sh Jugal Kishore Meena S/o Ram Prasad Meena EC: 12865 / 46104346	PA in the court of Sh. Sh. Vishal Gogne ASJ-2 + Spl. Judge (NDPS), East District, Karkardooma Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi  ( In diverted capacity)
3.	Sh. Sonu Rastogi, S/o Sh Satish Rastogi,	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) (CBI)-08, Rouse Avenue Court Complex, New Delhi
4.	Ms. Sunita Dua EC- 3297	Sr.PA in the Mediation Centre, East District, Karkardooma Courts, Delhi	Sr. PA in the court of Sh. Manish Yadhuvanshi, Judge, Family Court-02, East District, Karkardooma.  ( In diverted Capacity)
5.	Sh. Ankit Kumar S/o- Sh. Krishna Kumar Mishra	PA in the court of Sh. Manish Yadhuvanshi, Judge, Family Court-02, East District, Karkardooma  ( In diverted Capacity)	PA in the Mediation Centre, East District, Karkardooma Courts, Delhi
6.	Sh. Pankaj Sanwal S/o Sh. Mahesh Dutt EC- 87417580	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office of National Legal Service Authority, New Delhi  ( In diverted capacity)

Note:- 1: All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further Directed to join duty at their transferee stations forthwith.

2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rule

*Girish Kathpalia*  
01:58 pm  
22-11-22  
(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 88316 - 346 /Admn-I/P & T/HQs/2022

Dated, Delhi the 22 NOV 2022

**Copy forwarded for information and necessary action to:-**

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, East/North-West, Delhi/ New Delhi.
3. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Member Secretary, National Legal Services Authority, 12/11, Jam Nagar House, Shahjahan Road, New Delhi.
5. The Ld. Officer In-charges, Accounts Branch, Central/ East/North-West, Delhi/ New Delhi.
6. The Personal Office of the undersigned
7. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/ East/North-West, Delhi/ New Delhi.
8. The dealing Officials, (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
9. The dealing Officials, Leave Section (Room No. 114)/ ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.

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